f [THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) to (c) A statement is laid on the Table of the Sabha.

Written Answers

Statement

- (a) During 1973-74 the price of Modern bread was increased by upto 10 paise per standard loaf of 400 grams each.
- (b) The production of different varieties of bread during 1973-74 in terms of lakhs of standard loaves of 400 grams each was as follows:-

(1) White sandwich bread ... 721.97

(2) Sweet bread

135.98

(3) Milk bread

263.31

(4) Fruit bread

... 3.41

(5) Brown bread

... 0.55

(6) Masala bread

... 0.64

(7) Buns

... 14.17

(c) Modern Bakeries (India! Ltd. have made a total profit of Rs. 77.24 lakhs dur ing this period (subject to audit).]

Demolition of unauthorised colonies in Delhi

*763. SHRI SCATO SWU : SHRI I. T. SINGH

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) the names of the colonies which have been enlisted by the Delhi Development Authority for demolition;
- (b) whether the residents of these colonies have called on the DDA authorities or the Minister in deputation and whether any assurances against demolition have been given to them; and
 - (c) if so, what are the details thereof?

THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SHASTRI): (a) No such list has been prepared by the D.D.A.

to Questions

(b) and (c) A deputation on behalf of the residents of unauthorised colonies had met the officials of the Delhi Development Authority, but no assurance was given to the former

कृषि भूमि की अधिकतम सीमा के संबंध में विद्यान:

* 764. श्री कल्प नाथ :

श्री जगदीश जोशी :

श्री गुरगानन्द ठाकुर :

श्रीकमलनाय झाः

श्री नत्थी सिंह :

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि उन राज्यों के नाम क्या है जिल्होंने कृषि मुमि की ब्रधिकतम सीमा के निवारण के सम्बन्ध में विधान अधिनियमित किया है: और ऐसा विधान किस-किस तारीख से अधिनियमित किया गया है ?

/[Legislation regarding ceiling on agricultural land

*764. SHRI KALP NATH:

SHRI JAGDISH PARSAD MA-THUR:

SHRI GUNANAND THAKUR: SHRI KAMAL NATH JHA

SHRI NATHI SINGH:

Will the Minister of AGRICULTURE be pleased to state the names of the States which ha\e enacted legislation In regard te the fixation of ceiling on agricultural land together with the dates of the enactments ?]

कृषि मंतालय में राज्य मंत्री (श्री ग्रण्णासाहेब पी० शिन्दे): एक विवरण-पत्न सभा पटल पर रख विया गया है।

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विवरग

कम सं०	राज्य का न	गम		श्रश्चितियम का नाम	ग्रघिनियम बनाने की तारीख
1.	म्रान्ध्र प्रदेश			आन्ध्र प्रदेश भूमि मुधार (कृषि जोतों की अधिकतम सीमा) अधिनियम, 1972	1-1-1973
2.	श्रसम	•		†असम का भूमि जोतों पर अधिकतम सीमा निर्धारण (संशोधन) अधिनियम, 1972	10-10-1972
3.	बिहार			बिहार भूमि सुधार (अधिकतम क्षेत्र का निर्धारण तथा फालतू भूमि का अधिग्रहण) अधिनियम, 1972	€-1-1973
4.	गुजरात			गुजरात कृषि भूमि सम्बन्धी ब्रधिकतम सीमा (संगोधन) ब्रधिनियम, 1972	23-2-1974
5.	हरियाणा			हरियाणा भूमि जोत सम्बन्धी श्रधिकतम सीमा अधि- नियम, 1972	22-12-1972
6.	हिमाचल प्रदेश		,	हिमाचल प्रदेश भूमि जोत सम्बन्धी श्रधिकतम सीमा श्रधिनियम, 1972	10-7-1973
7.	जम्मू ग्रौर काय	मीर	.,	ांजम्मू और काण्मीर भूमि सुधार अधिनियम, 1972	27-11-1972
8.	कर्नाटक			कर्नाटक भूमि सुधार (संशोधन) अधिनियम, 1973	23-2-1974
9.	केरल			केरल भूमि सुधार (संशोधन) अधिनियम, 1969	16-12-1969
10.	मध्य प्रदेश			मध्य प्रदेश भूमि जोत सम्बन्धी बधिकतम सीमा (संशोधन) बधिनियम, 1972	8-12-1972
11.	उड़ीसा			उड़ीसा भूमि सुवार (संबोधन) श्रधिनियम, 1973	28-9-1973
12.	पंजाब		,	पंजाब भूमि सुधार अधिनियम, 1972	24-3-1973
13.	राजस्थान			राजस्थान का कृषि जोतों की घघिकतम सीमा लागू करने विषयक मधिनियम, 1973	28-3-1973
14.	तमिलनाडु			तमिलनाडु भूमि सुधार (भूमि पर अधिकतम सीमा निर्घारण) (संबोधन) अधिनियम, 1970	20-6-1970
15.	विषुरा			त्रिपुरा भू-राजस्व तथा भूमि मुघार (द्वितीय संशोधन) ग्रिघिनयम, 1974	30-4-1974
1.6.	उत्तर प्रदेश			उत्तर प्रदेश का भूमि की जोतों पर अधिकतम सीमा लगाने सम्बन्धी (संशोधन) अधिनियम, 1972	5-6-1973
1.7.	पश्चिम बंगाल			पश्चिम बंगाल भूमि सुधार (संशोधन) ग्रधिनियम, 1972 ·	4-5-1972

†इन तारीखों को इन राज्यों के राज्यपालों ने विधेयकों की स्वीकृति दी थी।

to Questions

Written Answers

* [THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): A state ment is laid on the Table of the Sabha.

Statement

SI. No.	Name of the State				Name of the Act	Date of enactment
1. A	ndhra Prade	sh .	٠		The Andhra Pradesh Land Reforms (Ceiling on Agricultural Holdings) Act, 1972.	1-1-1973
2, A	ssam .	٠			**The Assam Fixation of Ceiling on Land Holdings (Amendment) Act, 1972.	10-10-1972
3. Bi	ihar .	٠			The Bihar Land Reforms (Fixation of Ceiling Area and Acquisition of Sur- plus Land) (Amendment) Act, 1972.	6-1-197
4. G	ujarat .				The Gujarat Agricultural Land Ceiling (Amendment) Act, 1972.	23-2-1974
5. H	aryana .				The Haryana Ceiling on Land Holdings Act, 1972.	22-12-1972
6. H	imachal Prac	desh			The Himachal Pradesh Ceiling on Land Holdings Act, 1972.	10-7-197
7. Ja	ımmu & Kas	shmir			*The Jammu & Kashmir Agrarian Reforms Act, 1972.	27-11-197
8. K	arnataka	,			The Karnataka Land Reforms (Amendment) Act, 1973.	23-2-197
9. K	ierala .				The Kerala Land Reforms (Amendment) Act, 1969.	16-12-196
10. N	Iadhya Prad	esh			The Madhya Pradesh Ceiling on Land Holdings (Amendment) Act, 1972.	8-12-197
II. O	rissa .				The Orissa Land Reforms (Amendment) Act, 1973.	28-9-197
12. P	unjab .				The Punjab Land Reforms Act, 1972	24-3-197
13. R	tajasthan				The Rajasthan Imposition of Ceiling on Agricultural Holdings Act, 1973.	28-3-197
14. T	amil Nadu				The Tamil Nadu Land Reforms (Fixation of Ceiling on Land) (Amendment) Act, 1970.	20-6-197
15. 7	Tripura .				The Tripura Land Revenue and Lan Reforms (Second Amendment) Act, 1974.	
16. U	Jttar Prades	h			The Uttar Pradesh Imposition of Ceiling of Land Holdings (Amendment) Act, 1972.	5-6-197
17. \	West Bengal				The West Bengal Land Reforms (Amendment) Act, 1972.	4-5-19

^{* []} English translation.

^{**[}Refers to the dates on which the Bills were assented to by the State Governors.]